

Item No.03

Court No. 1

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

Original Application No.1255/2024

Arvind Kumar

Applicant

Versus

State of Uttarakhand & Ors.

Respondent(s)

Date of hearing: 25.10.2024

**CORAM: HON'BLE MR. JUSTICE PRAKASH SHRIVASTAVA, CHAIRPERSON
HON'BLE MR. JUSTICE ARUN KUMAR TYAGI, JUDICIAL MEMBER
HON'BLE DR. A. SENTHIL VEL, EXPERT MEMBER**

Applicant: Mr. Vivek Gupta, Mr. Ankit Verma & Mr. Govind Gupta, Advs. for
Applicant

ORDER

1. In this original application, applicant has raised the grievance against the air and water pollution caused by respondent no.4-M/s. Gangotri Paper Mill situated in Tehsil Roorkee, District Haridwar.

2. Learned Counsel for the applicant referring to the photographs annexure A-2 has submitted that black smoke is coming out from the industry which is creating pollution and causing health hazards. Referring to the further photographs, he has submitted that the industry is discharging effluent which is flowing out of the industry and causing pollution in the nearby area. Though, in the original application, the applicant has raised the issue of burning stubble as fuel in the industry but during the argument, Learned Counsel for the applicant has submitted that the applicant may not have any grievance in respect of

stubble being used as a fuel but his concerned is about ultimate air pollution which is being caused by the industry.

3. Issue notice to the respondents for filing their response by way of affidavit atleast one week before the next date of hearing.

4. Learned Counsel for the applicant is directed to serve the respondents and file an affidavit of service atleast one week before the next date of hearing.

5. List on 19.02.2025.

Prakash Shrivastava, CP

Arun Kumar Tyagi, JM

Dr. A. Senthil Vel, EM

October 25, 2024
Original Application No.1255/2024
JG..